

National Company Law Tribunal
Allahabad Bench
Allahabad

CP No. 115(ND)/2012

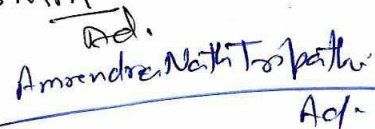
ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 26.10.2016.

NAME OF THE COMPANY: Smt. Hema Dhopola

Vs.

M/s Nirvan Hospitals Pvt. Ltd.

SECTION OF THE COMPANIES ACT: u/s 397/398 of Companies Act, 1956.

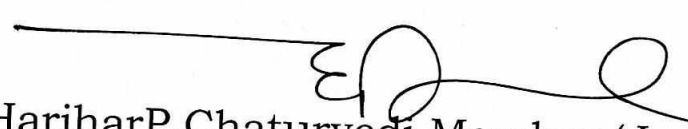
Sl. No.	Name	Designation	Representation	Signature
1.	ASHISH ACHARYA	SRIVASTAVA	PETITIONERS	
2.	AMRENDRA NATH TRIPATHI	Lawyer	R-1 to 3	 Ad. Amrendra Nath Tripathi Ad.

Order dated 26.10.2016

CP No. 115(ND) / 2012: Hema Dhapola v M/S Niravan Hospital Pvt. Ltd.

Shri A. N. Tripathi filed vakalat for Respondent 1, 2,3. Heard the arguments for both sides, order reserved. Both the side shall file the Written Arguments within two weeks and exchange the copies.


V. S. R. Avadhani, Member(Judicial)


Harihar P. Chaturvedi, Member (Judicial)